

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3123  
(To be answered on the 4<sup>th</sup> August 2022)**

**KRISHI UDAN SCHEME 2.0**

**3123. MS. DIYA KUMARI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the aims and objectives of Krishi UDAN 2.0;**
- (b) the details of budgetary outlay and phases of implementation of Krishi UDAN 2.0, scheme State-wise;**
- (c) the list of airports selected as a part of Krishi UDAN 2.0, State-wise; and**
- (d) whether the Ministry proposes to collaborate with other Ministries such as the Ministry of Railways and the Ministry of Road Transport and Highways to facilitate last mile connectivity and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) Krishi Udan Scheme 2.0 was announced on 27 October 2021 enhancing the existing provisions, mainly focusing on transporting perishable food products from the hilly areas, North-Eastern States and tribal areas. The aims and objectives of the Krishi Udan Scheme of the Ministry of Civil Aviation are to improve value realisation especially in North-East and tribal regions through improved supply chain competitiveness along with more air connectivity between origin-destination airports at affordable rates on international and national routes. The Scheme envisages resources-pooling through convergences between different schemes administered by various Central Ministries/ Departments and those of State Governments through incentives and concessions for enhancing the air transportation of agri-produce by:**

- (i) providing more air connectivity (national and international) between origin-destination airports aimed at bringing in improved logistics efficiency.**
- (ii) improving infrastructure and performance in processing of air cargo by all stakeholders, including Agri-produce, horticulture, fisheries, livestock products at airports and off-airport facilities, by regulatory participating governmental agencies (PGAs).**

**(iii) imparting special focus to air freight of organic and natural produce of NER, Tribal and Hilly Districts.**

**(iv) achieving better and timely mapping of Agri-produce production/ supply centres with domestic demand clusters and international markets in sync with the marketing strategies.**

**(v) promoting end-to-end adoption of plant and animal quarantine and other regulatory requirements (at airport) in the export supply chains.**

**(vi) enabling paperless and contactless interface with all stakeholders through digitisation and digitalisation via integration with existing e-platforms and their creation as required.**

**(b) to (d) There is no separate budgetary allocation for the Krishi Udan Scheme. This Scheme envisages the convergence among eight Ministries / Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs and Ministry of Development of North Eastern Region (DoNER), to leverage their existing schemes for strengthening the logistics for transportation of Agri-produce. Under the Scheme, for facilitating and incentivising movement of Agri-produce by air transportation, Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC), and Route Navigation Facility Charges (RNFC) for Indian freighters and Passenger to Cargo (P2C) at selected Airports of AAI. The list of 58 airports selected as a part of Krishi Udan 2.0 is at Annexure.**

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Statement referred to in reply of Lok Sabha Unstarred Question Number 3123 for answer on 04.08.2022

**State-wise List of Airports Covered Under Krishi Udan 2.0 Scheme**

**(i) North-Eastern Region, Hilly Airports, Tribal Airports & Island (25)**

State/Union Territory	Airport
Andaman & Nicobar	1. Port Blair
Arunachal Pradesh	2. Tezu
Assam	3. Dibrugarh
	4. Jorhat
	5. Lilabari
	6. Rupsi
	7. Silchar
Chhattisgarh	8. Raipur
Himachal Pradesh	9. Bhuntar
	10. Gaggal
	11. Shimla
Jammu & Kashmir	12. Jammu
	13. Srinagar
Jharkhand	14. Ranchi
Ladakh	15. Leh
Lakshadweep	16. Agatti
Manipur	17. Imphal
Meghalaya	18. Shillong
Mizoram	19. Lengpui
Nagaland	20. Dimapur
Sikkim	21. Pakyong
Tripura	22. Agartala
Uttarakhand	23. Dehradun
	24. Pantnagar
	25. Pithoragarh

**(ii) Other Airports (33)**

State/Union Territory	Airport
Andhra Pradesh	1. Visakhapatnam
Assam	2. Tezpur
Bihar	3. Patna
	4. Darbhanga
Chandigarh	5. Chandigarh
Goa	6. Goa
Gujarat	7. Bhuj
	8. Jamnagar
	9. Rajkot

Karnataka	10. Belagavi
Kerala	11. Thiruvananthapuram
Madhya Pradesh	12. Indore
	13. Bhopal
	14. Jabalpur
Maharashtra	15. Nashik
	16. Pune
Odisha	17. Jharsuguda
Punjab	18. Adampur
	19. Amritsar
	20. Pathankot
Rajasthan	21. Jaisalmer
	22. Jodhpur
Tamil Nadu	23. Coimbatore
	24. Tiruchirappalli
Uttar Pradesh	25. Agra
	26. Bareilly
	27. Gorakhpur
	28. Hindon
	29. Kanpur
	30. Prayagraj
	31. Varanasi
West Bengal	32. Bagdogra
	33. Kolkata

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